

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 132 of 2014

Dated: 3rd July, 2014

EMCO Energy Ltd.

...Appellant (s)

Versus

**Central Electricity Regulatory
Commission & Anr.**

...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **22.07.2014**.

COURT MASTER